

GOVERNMENT OF INDIA
MINISTRY OF COAL

LOK SABHA
UNSTARRED QUESTION NO. 1118
TO BE ANSWERED ON 26.7.2023

Minimum Daily Wages for the Workers

1118. SHRI PASHUPATI NATH SINGH:

Will the Minister of COAL be pleased to state:

(a) whether the Government has fixed any amount of minimum daily wages for the workers working in outsourcing companies of coal mines;

(b) if so, the details thereof;

(c) whether the Government is planning to take any steps on the said matter for the welfare of workers; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES
(SHRI PRALHAD JOSHI)**

(a) to (d): Minimum daily wages are paid under mining and non-mining activities at Coal India Limited (CIL) and its subsidiaries for the workers working under outsourced contracts as are under:-

For non-mining activities: Contractors' Workers are provided wages as per minimum wages as prescribed by appropriate government from time to time. Management takes all possible steps as Principal Employer to ensure payment of wages to the contractors' workers as per the notified Minimum daily wages.

For mining activities: For Mining activities defined under section 2(h), (j) and (k) of Mines Act, 1952, Contractors' Workers are paid wages as per recommendations of High Power Committee (HPC) / Joint Committee as stipulated in the Gazette Notification dated 07.12.2015 and dated 25.05.2016 of Ministry of Labour & Employment, which is higher than the minimum wages notified by the appropriate Government. For contractors' workers engaged in underground (UG) mines, 10% of Basic as UG allowance is also paid above the minimum wages. Wages are revised twice in a year i.e. April & October on revision of dearness allowance by the appropriate authority

HPC Wages rate & minimum wages rate of Central Government, as on 01.04.2023 are as under:-

Category	Central Government notified minimum wages (Basic + Variable Dearness Allowance [VDA]) (Rs.)	HPC wages (Basic + VDA) (Rs.)
Unskilled	$350 + 144 = 494$	$787 + 255 = 1042$
Semi-skilled / Unskilled Supervisory	$437 + 179 = 616$	$817 + 265 = 1082$
Skilled	$523 + 213 = 736$	$847+275= 1122$
Highly Skilled	$610 + 248 = 858$	$877 + 284 = 1161$

For contractors' workers engaged in UG mines - 10% of Basic as UG allowance is also paid above the HPC wages.
